

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 150 of 2020

In the matter of:

C.A. Udayan Sen

....Appellant

Vs.

National Financial Reporting Authority (NFRA)

....Respondent

Present

For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with Ms. Sukanya Joshi, Ms. Aayushi Sharma, Ms. Prachi Dhanani, Ms. Misha Rohtagi Mohta & Mr. Kauser Husain.

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate along with Mr. Kirtiman Singh (CGSC), Ms. Madhurika Ray, Mr. Rohan Anand, Mr. Rishad A. Chowdhary.

With

Company Appeal (AT) No. 151 of 2020

In the matter of:

Shrenik Baid

....Appellant

Vs.

National Financial Reporting Authority (NFRA)

....Respondent

Present

For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with Ms. Sukanya Joshi, Ms. Aayushi Sharma, Ms. Prachi Dhanani & Ms. Misha Rohtagi Mohta.

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate along with Ms. Madhurika Ray, Mr. Rohan Anand, & Mr. Rishad A. Chowdhary.

With

Company Appeal (AT) No. 152 of 2020

In the matter of:

Rukshad Daruvala

....Appellant

Vs.

National Financial Reporting Authority (NFRA)

....Respondent

Present

For Appellant: Mr. Arun Kathpalia, Sr. Advocate along with Ms. Sukanya Joshi, Ms. Aayushi Sharma, Ms. Prachi Dhanani & Ms. Misha Rohtagi Mohta.

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate along with Mr. Kirtiman Singh (CGSC), Ms. Madhurika Ray, Mr. Rohan Anand, Mr. Rishad A. Chowdhary.

ORDER
(Virtual Mode)

16.03.2021: On 3rd February, 2021 this Tribunal informs that the Writ Petition No. WP (c) 1524/ 2020 (Udayan Sen Vs. Union Bank of India & Anr.) is pending before the Hon'ble Delhi High Court.

This matter was taken by the Hon'ble Delhi High Court on 22nd February, 2021 and is fixed for further hearing in third (3rd) week of March, 2021.

This Tribunal informs that let the matter be listed on **4th May, 2021** on that day the Learned Counsels for the Parties will inform about the Status of the Writ Petition No. WP (c) 1524/ 2020 (Udayan Sen Vs. Union Bank of India & Anr.).

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/Kam